Annexure-7

Name of the corporate debtor: KAMANI FOODS PRIVATE LIMITED

Date of commenement of CIRP: 09 October 2025 List of Creditors Updated on: 3/11/2025

List of Operational Creditors (Government Dues)

(Amount in Rs.)

| Sl. | | Details of Claimant | | | Details of claim received | | Details of claim admitted | | | | | | Amount of any | Amount of | Amount of claim | Remarks |
|-----|----------------------|--|--|-----------------|---------------------------|---------------------------------|-----------------------------------|--|---------------------------------|------------------------|--------------------------|------------------|------------------------------------|-----------------------|--------------------|---|
| No. | Department | Government | Identification No. | Date of receipt | Amount claimed (₹) | Amount of Claim admitted (₹) | Nature of claim | Amount covered by security interest | Amount covered by guarantee (₹) | Whether related party? | % voting share in CoC | contingent claim | mutual dues, that may be setoff | claim not admitted | under verification | |
| 1 | Ministry of Finance, | The principal Commissioner, CGST & Central Excise, GST Bhavan, Dhamtari Road, Tikrapara, Raipur (Chhattisgarh) 492001 | Revenue, Central Board of Indirect Taxes | 25-10-2025 | 55,824 | - | Central GST Department's Claim | | - | No | 0 | , | - | - | 55,824 | The claim has been provisionally admitted, subject to verification. |
| | | | Total | | | | | | | | | | | | 55,824 | |